



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,6th August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SUMAN SHYAM**

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
23	WA/11/2018	CENTRAL BANK OF INDIA Versus RABIN CHANDRA SARMA	MR. M K MISRA	MR. S MUKTAR
	WITH I.A.(Civil)/234/2018 in WA/11/2018	CENTRAL BANK OF INDIA Versus RABIN CHANDRA SARMA	MR. M K MISRA	
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
24	PIL/21/2024 FIXED	ABDUL HAMID Versus THE UNION OF INDIA AND 5 ORS.	MR F Z MAZUMDER	GA, ASSAM MR. S S ROY (R-1,4,5,6) DY.S.G.I. SC, PWD

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LEAVE NOTE OF ADVOCATES FOR 06/08/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MR. B BARMAN	28-07-2024	To	08-08-2024
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10)	MS. D GHOSH	05-08-2024	To	06-08-2024
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16)	MS M BORAH	06-08-2024	To	09-08-2024

17)	MR G BAISHYA	06-08-2024	To	06-08-2024
18)	MR. I HUSSAIN	07-08-2024	To	09-08-2024



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
29	I.A.(Civil)/2345/2024 B/O in WP(C)/3116/2024 WITH WP(C)/3116/2024	RAMESH CH. KAKATI AND 19 ORS. Versus THE STATE OF ASSAM AND 6 ORS	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA	GA, ASSAM SC, SEC. EDU.
		RAMESH CH. KAKATI AND 19 ORS. Versus THE STATE OF ASSAM AND 6 ORS	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA	GA, ASSAM SC, SEC. EDU.

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9)	MR. R C DAS	01-08-2024	To	16-08-2024
10)	MS. D GHOSH	05-08-2024	To	06-08-2024
11)	MR D K BORDOLOI	06-08-2024	To	06-08-2024
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BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
32	I.A.(CrI.)/594/2023 WITH OFFICE NOTE, LCR 5 FILES, FIXED in CrI.A./245/2023 WITH CrI.A./245/2023	ANISUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR. M AHMED MD I H LASKAR	PP, ASSAM
		ANISUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR. M AHMED MD I H LASKAR	PP, ASSAM
33	CrI.A./228/2023 1 Y 2 M 9 D	MOKLESUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR. M AHMED MD I H LASKAR	PP, ASSAM
34	I.A.(CrI.)/669/2024 WITH LCR 3 FILES, BY SLIP in CrI.A./9/2019 WITH CrI.A./9/2019	SHRI BIJU BARMAN, Versus THE STATE OF ASSAM AND ANR	MR. M U MAHMUD MR. M U MAHMUD MR S H MAHMUD MR S ISLAM	MS P DAS, AMICUS CURIAE FOR R-2 PP, ASSAM
		SHRI BIJU BARMAN Versus THE STATE OF ASSAM AND ANR.	MR. M U MAHMUD MR R DHAR MR B C MUCHAHARY MR S H MAHMUD MR S ISLAM MS. D BORA MS. B CHETIA	MS P DAS, AMICUS CURIAE FOR R-2 PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 06/08/2024

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BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

18	WP(C)/3880/2024 FIXED	RASHTRIYA GRAMIN VIKAS NIDHI (RGVN) Versus UNION OF INDIA AND 8 ORS	MR. B J TALUKDAR MS. S SARMA MR. A. K. SARMA J A MONDAL	DY.S.G.I. SC, I C I C I BANK SC, SBI
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 7

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

16	I.A.(CrI.)/703/2024 (CONNECTED WITH ITEM NO. 5 IN THE DAILY CAUSE LIST), B/O in CrI.A./258/2023	HABIBAR RAHMAN AND 2 ORS Versus THE STATE OF ASSAM AND ANR.	MR. A M BORA MR. A M BORA MR. P DUTTA	PP, ASSAM
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BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 12

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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HEARING

12	CRL.A(J)/27/2022 3 Y O M 4 D :WITH LCR 5 FILES, P.B.-2, FIXED	NILKANTA NATH Versus THE STATE OF ASSAM	MR N J DAS, AMICUS CURIAE	PP, ASSAM
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BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 13

**[THIS BENCH WILL SIT AFTER RISING OF DIVISION
BENCH-II, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
16	WP(C)/2833/2017 BY SLIP	LARSEN and TOUBRO LTD. Versus THE STATE OF ASSAM and 4 ORS.	DR.B P TODI MR.J U AHMED MR.A NATH MR.A TODI MR.N J MEDHI	MR.B CHOUDHURY SC, TAXES
17	WITH WP(C)/1430/2017	M/S LARSEN and TOUBRO LTD. Versus THE STATE OF ASSAM AND 3 ORS	DR.B P TODI MR.J U AHMED MR.A NATH MR.A TODI MR.N J MEDHI	SC, FINANCE and TAXATION
18	WITH WP(C)/1435/2017	M/S LARSEN and TOUBRO LTD. Versus THE STATE OF ASSAM AND 4 ORS	DR.B P TODI MR.J U AHMED MR.A NATH MR.A TODI MR.N J MEDHI	SC, FINANCE & TAXATION
19	WITH WP(C)/2844/2017	LARSEN and TOUBRO LTD. Versus THE STATE OF ASSAM and 4 ORS.	DR.B P TODI MR.J U AHMED MR.A NATH MR.N J MEDHI MR.ANKIT TODI	MS.B CHOUDHURY SC, TAXES

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
45	Bail Appln./2296/2024 B/O	AMJED ALI Versus THE STATE OF ASSAM	MR B M DEKA MS LR KHANAM MR R.AHMED	PP, ASSAM
MOTION				
46	Crl.Rev.P./297/2024 B/O	SUMIT KUAMR SOGANI Versus PALLAVI JAIN @ SOGANI	MR. S CHAMARIA MR A N SARMAH	

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
18	MACApp./4/2016 WITH LCR, B/O	NATIONAL INSURANCE COMPANY LIMITED Versus SRI DILIP DAS and ANR	MR.S S SHARMA MS.L SHARMA MR.B J MUKHERJEE MRA SHARMA	MR.A DEB(R-2) MR. A SARMA MR J P CHAUHAN MR. A T SARKAR MD S ALI MS.S SARMAHR-2
19	MACApp./277/2020 WITH LCR, B/O	DULAL BARUAH AND ANR Versus SMTI. BINA HAZARIKA	MR. S N TAMULI MS. A BEGUM	MD A SAHAD MR. J B SAIKIA

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7)	MR. S SINHA	01-08-2024	To	09-08-2024
8)	MR. V K CHOPRA	14-08-2024	To	16-08-2024
9)	MR. R C DAS	01-08-2024	To	16-08-2024
10)	MS. D GHOSH	05-08-2024	To	06-08-2024
11)	MR D K BORDOLOI	06-08-2024	To	06-08-2024
12)	MR. O P BHATI	05-08-2024	To	11-08-2024
13)	MR. M H RAJBARBHUIYAN	05-08-2024	To	09-08-2024
14)	MR. V RAJKHOWA	05-08-2024	To	09-08-2024
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16)	MS M BORAH	06-08-2024	To	09-08-2024
17)	MR G BAISHYA	06-08-2024	To	06-08-2024
18)	MR. I HUSSAIN	07-08-2024	To	09-08-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Tuesday,6th August 2024]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-V

**THE OLDEST MATTER IN THE CAUSELIST WILL BE
TAKEN UP FOR HEARING CHRONOLOGICALLY]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
20	WP(C)/2700/2024 BY SLIP, AT 2:00 PM	NAVAJYOTI SARMA Versus UNION OF INDIA AND 9 ORS	MR. K P PATHAK MR P R SARMA MR BHARGAV DAS	GA, ASSAM MR. R BORPUJARI(R-10) MS. RUKMINI BARUA(R-10) MS. PADMINI BARUA(R-10) DY.S.G.I. SC, PWD
21	WP(C)/3652/2024 BY SLIP, AT 2:00 PM	SANTOSH THAKUR AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. M A SHEIKH MS F INTAZ MR. W A SHEIKH	GA, ASSAM MR. A NARZARI (R-4) SC, REVENUE
22	WITH WP(C)/1248/2024	SMTI. KANMAI DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. A NARZARI MS. S T BOKTH	GA, ASSAM MR. M A SHEIKH (r-5,6) MS F INTAZ (r-5,6) SC, REVENUE

LEAVE NOTE OF ADVOCATES FOR 06/08/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
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10)	MS. D GHOSH	05-08-2024	To	06-08-2024
11)	MR D K BORDOLOI	06-08-2024	To	06-08-2024
12)	MR. O P BHATI	05-08-2024	To	11-08-2024
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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
49	Crl.Pet./489/2024 WITH LCR 1 FILE(SCANNED COPY), B/O	MD. EBRAHIM ALI AND ANR Versus THE STATE OF ASSAM AND ANR	MR. R SEKHAR MR U S BORGHAIN	PP, ASSAM
50	Bail Appln./1197/2024 WITH CASE RECORD(SCANNED COPY), B/O	REJAKUL ISLAM Versus THE STATE OF ASSAM	MR Z HUSSAIN MR. RASHIDUL ISLAM	PP, ASSAM
51	WITH Bail Appln./1259/2024	NAJAR ALI Versus THE STATE OF ASSAM	MR Z HUSSAIN MR. RASHIDUL ISLAM MR A K DAS	PP, ASSAM
52	AB/1531/2024 B/O	ALI SHEIKH Versus THE STATE OF ASSAM AND ANR	MR S RAHMAN MS. S PHUKAN	MS. B SARMA MS. B SARMA PP, ASSAM
ORDERS				
53	I.A.(Crl.)/708/2024 B/O in Bail Appln./1992/2024 WITH Bail Appln./1992/2024	DINDAYAL CHAUBEY Versus THE STATE OF ASSAM AND ANR DINDAYAL CHAUBEY Versus THE STATE OF ASSAM	MR H GUPTA MR. ABHIJIT MENA RHITUSHREE TALUKDAR MR H GUPTA MR. FIRUZ KHAN MR. ABHIJIT MENA DR AZIZ KHAN	PP, ASSAM PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 06/08/2024

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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
45	Bail Appln./2295/2024 B/O	AMJED ALI Versus THE STATE OF ASSAM	MR B M DEKA MS LR KHANAM MR R.AHMED	PP, ASSAM
46	Bail Appln./2297/2024 B/O	AMJED ALI Versus THE STATE OF ASSAM	MR B M DEKA MS LR KHANAM MR R.AHMED	PP, ASSAM
47	Bail Appln./2301/2024 B/O	AMJED ALI Versus THE STATE OF ASSAM	MR B M DEKA MS LR KHANAM MR R.AHMED	PP, ASSAM
ADMISSION				
48	Tr.P.(CrI.)/15/2022 FIXED	KUMKUM DEVI Versus MD. ASHRAFUL HAQUE	MR A SHARMA	MD M S ALI
BAIL HEARING (BA)				
49	Bail Appln./1884/2024 WITH OFFICE NOTE, FIXED	BINESH KUMAR ROY Versus UNION OF INDIA	MS. S K NARGIS MS S BEGUM MS N SULTANA	SC, NCB
50	Bail Appln./2188/2024 FIXED	MD. ALAMIN HOQUE Versus THE STATE OF ASSAM	MR. N C DAS MR. S K SINGHA	PP, ASSAM
ORDERS				
51	I.A.(CrI.)/707/2024 CONNECTED WITH ITEM NO. 37 IN THE DAILY CAUSE LIST in AB/1746/2024	SAHIDUL ISLAM MIAH Versus THE STATE OF ASSAM	MR. A LAL	

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LEAVE NOTE OF ADVOCATES FOR 06/08/2024

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 24

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
31	Crl.Pet./316/2023 (AT 10:30 AM)	ALOK KUMAR Versus CENTRAL BUREAU OF INVESTIGATION	MR R K MOUR	SC, CBI
ORDERS				
32	CRP(IO)/182/2022 FIXED	SMTI BHABANI TALUKDAR @ DAS Versus SARBESHWAR TALUKDAR AND 17 ORS.	MR. A BISWAS MR R KALITA MS S AHOM	
HEARING				
33	MACApp./112/2023 PART-HEARD, WITH LCR, FIXED	THE NATIONAL INSURANCE COMPANY LIMITED Versus SMTI SULEKHA DAS AND 2 ORS (B)	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
	WITH I.A.(Civil)/1989/2023 in MACApp./112/2023	SMTI SULEKHA DAS AND ANR Versus THE NATIONAL INSURANCE COMPANY LIMITED	MR. A SHAKIL	MS. R D MOZUMDAR

LEAVE NOTE OF ADVOCATES FOR 06/08/2024

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 26

[CIVIL BENCH-IV AND V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
27	WP(C)/7328/2022 FIXED	RAMAKANT SHARMA @ SONU SHARMA Versus GUWAHATI MUNICIPAL CORPORATION AND 5 ORS.	MR. DITUL DAS MR. R RAHMAN	MR. S DUTTA (r-6) S HAQUE (r-6) MR. H DAS (r-6) SC, GMC

LEAVE NOTE OF ADVOCATES FOR 06/08/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
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The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[**SUPPLEMENTARY CAUSE LIST-I**]

[**FOR TUESDAY, THE 6TH DAY OF AUGUST, 2024**]

[**AT 10:30 AM**]

BEFORE
HON'BLE MR. JUSTICE ROBIN PHUKAN

[**COURT NO: 15**]

[**COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE AIZAWL BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING**]

JUDGMENT

1.	CRL.PET. 16/2024	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LTD. VERSUS STATE OF MIZORAM AND ANR.	MR LALFAKAWMA MR. SUYAJ GURU MR T LALZEKIMA MS ANNIE LALLENKAWLI MS. LALROPARI MS. LALREMRUATI RENTHLEI MS. PRICILLA LALLAWMSANGI SOLO	MR. ANUP KUMAR DAS MR. JORDAN ROHMINGTHANGA FOR R2 MR. DANİYAL KHAN P.P./ADDL.PP, MIZORAM FOR R1
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DELIVERY OF ORDER

2.	I.A.(CRL.) 30/2024 IN CRL.PET. 15/2024	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LTD. THROUGH CHANPREET SINGH VERSUS THE STATE OF MIZORAM AND ANR.	MR. LALFAKAWMA MR T LALZEKIMA MS ANNIE LALLENKAWLI MS. LALROPARI MS. LALREMRUATI RENTHLEI MS. PRISCILLA LALLAWMSANGI SOLO	MR. JORDAN ROHMINGTHANGA FOR R2 P.P./ADDL.PP, MIZORAM FOR R1
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